

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	FDP 44/2014 (HEARING)		Siddappa So Late Kinnari Dodda Hanumanthappa Vs Kinnari Kariyappa So Late Kinnari Lachamanna Dead By his Lrs.	RAJA PANDURANG NAIK
2	M.C. 18/2016 (HEARING)		Smt.Varlaxmi Wo Veeranna Choudary Vs Veranna Choudary So Valluri Satyanarayana	M. VERANAGOUDA
3	L.A.C. 4/2014 (EVIDENCE)		G.VENKATESH DHOKAR Vs THE LAOAC	
4	L.A.C. 66/2014 (EVIDENCE)		Virupaxaswamigalu Shadrudra Muniswami Vs The Spl Land acqun. Officer	Shanthagouda Patil
5	O.S. 7/2015 (EVIDENCE) IA/1/2015		Thippanna So Late Laxmi Reddy Vs Marppa So Late Laxmi Reddy	MALLIKARJUNA
6	ECA 202/2015 (EVIDENCE)		Basayya so Hanumanna @ Mudakayya Vs G.Shashidhar so Gunappa	M.Manjunath
7	ECA 203/2015 (EVIDENCE)		parmanna so Amarappa Vs G.Shashidhar so Gunappa	M.Manjunath
8	ECA 204/2015 (EVIDENCE)		Huligappa so pakirappa Vs G.Shashidhar so Gunappa	M.Manjunath
9	Misc 10/2016 (EVIDENCE)		R.Venkata Krishna So R.Yankanna Shetty Vs TMC, Manvi.	BG Adv.,
10	O.S. 93/2016 (EVIDENCE) IA/1/2016		Kumari Heena Sulthana Do Moinuddin Vs Deputy Commissioner Raichur.	GUMMA BASAVARAJ
11	O.S. 58/2017 (EVIDENCE) IA/1/2017		N.Srinivasa Rao S/o Koteswara Rao Vs Amaregouda S/o Adhana Gouda Gonala	C.KESAVA RAO
12	Misc 15/2017 (EVIDENCE)		Sanna Hanumantha S/o Late Laxmana Vs Shivalingamma W/o Dodda Hanumanthappa Dead by Lrs respondent No.2 to 8	SHASHIDHARGOWDA KELURU

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13	O.S. 83/2017 (EVIDENCE) IA/1/2017		B.Vijaya Sagar S/o Late B.Ramakrishna Vs Mahadeva S/o Bheemayya	MALLIKARJUNA
14	O.S. 189/2017 (EVIDENCE)		Gundappa S/o Hampayya Vs Amarappa S/o Yankappa	Siddalingappa
15	Misc 12/2018 (EVIDENCE) IA/1/2018		B Radha W/o B Keshava Murthy Vs Manager Pragathi Krishna Gramina Bank	GUMMA BASAVARAJ
16	O.S. 89/2018 (EVIDENCE) IA/1/2018		Sharanagouda S/o Late Gundappa Vs Amaramma W/o Late Gundappa	GUMMA BASAVARAJ
17	M.C. 22/2018 (EVIDENCE)		Hussaini S/o Hanumantappa Bhovi Vs Renuka W/o Hussaini	Nizam Pasha
18	O.S. 104/2018 (EVIDENCE)		Parvathamma W/o Benakappa Meti Vs Marisiddappa S/o Benakappa Since dead	AYYANGOUDA PATIL
19	O.S. 105/2018 (EVIDENCE) IA/1/2018		Shivaram Reddy S/o Yallappa Kabber Vs Basha S/o Ahmed Sab Dead by LRs	GUMMA BASAVARAJ
20	O.S. 136/2018 (EVIDENCE) IA/1/2018		Ambamma W/o Yallalinga Vs Channabasava S/o Karamanchappa	Vishwanath A. Patil
21	O.S. 149/2018 (EVIDENCE) IA/1/2018		Hanumantha S/o Beerappa Vs Beerappa S/o Durgappa	K. SHIVAKUMAR
22	O.S. 171/2018 (EVIDENCE)		Chennaveeramma W/o Paranna Vs Monayya S/o Late Bheemanna	Ayyappa Giniwar
23	O.S. 200/2018 (EVIDENCE)		Prahlad S/o Markandeyya Vs Saleema W/o Late Khaja Hussain	Basavaraj Patil
24	O.S. 13/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Pandu S/o Lalya Vs Lalya S/o Dharmya	GUMMA BASAVARAJ
25	O.S. 14/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Yallappa S/o Dodda Mariyappa Vs Abala Ramakrsihna Reddy S/o Subba Reddy	GUMMA BASAVARAJ

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26	Misc 12/2019 (EVIDENCE)		Vijayakumar S/o Basavarajappa Vs Basavarajappa S/o Parvathappa	GUMMA BASAVARAJ
27	O.S. 80/2019 (EVIDENCE)		Sri. J Sharanabasava S/o Ramalingappa Vs Smt. Hanumavva W/o Hanumanna	SRI SHASHIDHARGOUDA KELUR
28	Misc 22/2019 (EVIDENCE)		G. Venkatasundhakar S/o Maheshwara Rao Vs Land Acquisition Officer.	M.S. Patil
29	O.S. 92/2019 (EVIDENCE)		Sudha Agro Industries Vs The Commissioner, Department of Agriculture.	R. Harinath
30	O.S. 147/2019 (EVIDENCE) IA/1/2019		E. Satyanarayana S/o Satyanarayana Vs Virupamma W/o Shivaputrappa	H. Narasappa
31	O.S. 205/2019 (EVIDENCE)		Subash Anpur S/o Late Sharanappa Anpur Vs Suryakanth Anpur S/o Late Sharanappa Anpur	GUMMA BASAVARAJ
32	M.C. 91/2019 (EVIDENCE)		Smt. Basavalingamma Aliyas Supriya W/o Basanavaraj Gouda Vadavatti Vs Basavaraj Gouda S/o Mallikarjuna Vadavatti	Siddalingappa
33	O.S. 413/2014 (ARGUMENTS)		Pragati Krishna Gramina Bank Chiklparvi Tq. Manvi Vs Smt. Earamma Wo Siddappa	RAGHUNATH REDDY
34	R.A. 14/2016 (ARGUMENTS) IA/1/2016		Muruvayya So late Bheemayya Vs Ayyappa So Urukundappa	GUMMA BASAVARAJ
35	P.MIS. 1/2016 (ARGUMENTS)		Narasamma Wo Late Hanumesh Vs The Karnataka Power Transmission Corporation Limited, Cauvery Bhavan, Bangalore.	BASAVARAJ G YATNATTI
36	R.A. 1/2018 (ARGUMENTS) IA/1/2018		Srikanth Gooli S/o Gurubassappa Vs Amaramma W/o Gurubassappa	GUMMA BASAVARAJ
37	R.A. 4/2018 (ARGUMENTS)		Ambamma W/o Veerabhadrappe Vs Amarappa S/o Amarappa	GUMMA BASAVARAJ

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	R.A. 28/2018 (ARGUMENTS) IA/1/2018		P soundary Laxmi W/o P Shivaprasad Vs Laxmi Narayana S/o Yankappa Yadav	GUMMA BASAVARAJ
39	R.A. 42/2018 (ARGUMENTS) IA/1/2018		Lalitamma @ Kamalamma W/o Late Narayanappa Abkari Vs Parimalamma W/o Late Narayanappa Abakar	B.K. Amareshappa
40	R.A. 31/2019 (ARGUMENTS) IA/1/2019		Khaleel S/o Late. Syed Sardar Vs Chandasab S/o Late. Khasim Sab	RAJAPANDURANGA NAIK

Cases listed below are adjourned due to Covid 19

41	O.S. 221/2014 (SUMMONS)	22-01-2021	Mohd. Tahir Ali Vs Dodda Narasappa Kabber	Y.VARADARAJ
42	EX 296/2014 (SUMMONS)	22-01-2021	Pragathi Krishana Gramani Banki Vs Babu So Shekshawali	SATEESH.V.
43	EX 1/2015 (SUMMONS)	22-01-2021	Pragathi Krishna Gramin Bank Br. Nir Manvi. Vs Sumanraj Mali Patil So Channaveerappa	M. VERANAGOUDA
44	O.S. 32/2016 (SUMMONS)	22-01-2021	Smt.Gangamma Wo Shivalingappa Vs Smt.Hanumamma Wo Late Pampanna	GUMMA BASAVARAJ
45	EX 10/2016 (SUMMONS)	22-01-2021	Sharief Sab So Rajasab Vs Baba So Makdumsab	B.S.PATIL
46	O.S. 105/2016 (SUMMONS)	22-01-2021	Veerandra So Kalappa Vs K.Monappa So Veerappa	GUMMA BASAVARAJ
47	O.S. 19/2017 (SUMMONS)	22-01-2021	Pragathi Krishna Grameena Bank, Manvi. Vs Paradesh Raju S/o Satyanarayana	A.N.RAJ
48	M.C. 20/2017 (SUMMONS)	22-01-2021	Smt.Kalyani W/o V. Durgaprasad Vs Viravenkata Durgaprasad	SIDDALINGAPPA
49	EX 1/2018 (SUMMONS) IA/1/2018	22-01-2021	Jayashri W/o Late Sharanappa Chandrareddy Vs Channabasava S/o Viripakshayya	MALLIKARJUN

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	EX 3/2018 (SUMMONS)	22-01-2021	Basavaraj S/o Malkanna Vs Earanna S/o Doni Yenkappa Alias Yankappa	K. Krishna
51	O.S. 139/2018 (SUMMONS)	22-01-2021	K V Sameer Kumar S/o Late Bassappa Vs Basalingamma W/o Late Bala Bheemappa	GUMMA BASAVARAJ
52	O.S. 168/2018 (SUMMONS)	22-01-2021	Vijayakumar S/o Late. Abramappa Vs Padmavathi W/o Sripadachari	GUMMA BASAVARAJ
53	O.S. 69/2019 (SUMMONS)	22-01-2021	Gulamma W/o Late Sadashivappa Vs Shivaraj S/o Late Sadashivappa	SRI SHASHIDHARGOUDA KELUR
54	O.S. 74/2019 (SUMMONS)	22-01-2021	Laxmanagouda S/o Late Mallanagouda Vs Chandrappagouda S/oLate Mallanagouda	GUMMA BASAVARAJ
55	O.S. 111/2019 (SUMMONS)	22-01-2021	Smt. Parvathi W/o Channabasava Naik Vs Smt. Dyavamma W/o Earanna Ballatagi	Raj
56	O.S. 193/2019 (SUMMONS)	22-01-2021	Smt. Peddamma W/o Hussainamma Vs Dodda Narasappa S/o Earappa	GUMMA BASAVARAJ
57	O.S. 211/2019 (SUMMONS)	22-01-2021	Manjunath Singh S/o K. Sheshuram Singh Vs Smt. Mumtaz Begum W/o Bandenawaz	K. Prahallad Rao Kulkarni
58	O.S. 10/2020 (SUMMONS)	22-01-2021	Smt. Girijamma W/o Bheemanna Vs Mahadevappa S/o Earanna	A.N Raj
59	O.S. 49/2020 (SUMMONS) IA/1/2020	22-01-2021	Ramesh S/o Badarinath Prasad Vs Smt. Paddamma W/o Badarinath Prasad	GUMMA BASAVARAJ
60	O.S. 61/2020 (SUMMONS)	22-01-2021	State Bank of India Vs Gunnam Gollabbai S/o Tatabbai Ane	M. VERANAGOUDA
61	R.A. 21/2020 (SUMMONS)	22-01-2021	Amaregouda S/o Basanagouda Malipatil Vs Krishna Bagya jala Nigama Ltd	Siddalingappa Advocate

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62	O.S. 66/2020 (SUMMONS)	22-01-2021	State Bank of India Vs Smt. Hampamma W/o Late Fakeerappa	M. VERANAGOUDA
63	S.C. 12/2020 (SUMMONS)	22-01-2021	Karnataka Grammena Bank Vs Nagayya S/o Rachaiah	A.N.Raj
64	S.C. 13/2020 (SUMMONS)	22-01-2021	Karnataka Gramina Bank Vs Ravi Kumar Patil S/o Sharanappagouda Patil	A.N.Raj
65	R.A. 29/2020 (SUMMONS) IA/1/2020	22-01-2021	Mohammed Mahabood S/o Mohammed Mahaboob Ali Vs Syed Riyaz Khadri S/o Late Syed Khader Basha	A.N.Raj
66	O.S. 108/2020 (SUMMONS)	22-01-2021	Smt. Shankramma W/o Shivashankara Vs Neelamma W/o Late Amarayya Aliyas Amarappa	Timmappa Dasar
67	O.S. 123/2020 (SUMMONS)	22-01-2021	Yallappa S/o Thimmappa Vs Yallappa S/o Nagappa	basavaraj govindoddi
68	FDP 5/2020 (SUMMONS)	22-01-2021	Sri. H Babu Rao S/o Tulaja Rao Vs Smt. Godavarthi Padma W/o Venkateshwara Rao	SRI SHASHIDHARGOUDA KELUR
69	FDP 6/2020 (SUMMONS) IA/1/2020 IA/2/2020	22-01-2021	Devi Raja Rajeshwari W/o Suresh D/o Uppalapati Venkata Rama Rao Vs Uppalapati Venkata Rama Rao S/o Late Satyanarayana	Nabi Sab
70	FDP 10/2020 (SUMMONS)	22-01-2021	Smt. Shantamma W/o. Late. Shekhargouda Adapur Vs Smt. Jyothi @ Sunanda W/o. Devendragouda Adapur	SREEDHAR SESHADRIGIRI KULKARNI
71	O.S. 5/2014 (NOTICE)	22-01-2021	Shivputra so Ramnna Vs Huchappa so Lachamnna	I.M.P.
72	O.S. 9/2014 (OBJECTION)	22-01-2021	MONAMMA Vs GANGAMMA	N.C.S.
73	O.S. 28/2014 (NOTICE)	22-01-2021	RAFEEQ AHAMED Vs KATAGI HUSSAINBEE	INDUDHAR PATIL
74	R.A. 41/2014 (NOTICE)	22-01-2021	Smt. Mallamma WoMalleshappa Vs Shivanappa So Doddappa	M.D. Asif Hussain

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75	EX 297/2014 (NOTICE)	22-01-2021	Pragathi Krishana Gramani Banki Vs Smt. B. Radha Wo B. Keshavamurthy	SATEESH.V.
76	O.S. 411/2014 (OBJECTION)	22-01-2021	Vijaya Rao so Late Praladha Rao and Ors. Vs Gangabai wo Late Srinivas Rao	C.KESAVA RAO
77	FDP 54/2014 (OBJECTION)	22-01-2021	Smt. Trivani Wo J. Mallikarjun Vs Venkata Laksmi Do Yankamma	M.MARIBASANGOUDA
78	EX 88/2014 (OBJECTION)	22-01-2021	M.Venkatswamy Dead by L.Rs. Vs T.Ramareddy	
79	FDP 11/2015 (NOTICE)	22-01-2021	Sharanamma Wo Late Siddarameshwara Police Patil Vs Amaregouda @ Ambanna So Late Basappa @ Basanna Police Patil Simpani	K.VEERABHADRA GOUDA
80	O.S. 141/2015 (OBJECTION)	22-01-2021	Smt.Nagamma @ Nagaveni Wo Narasimhjeer Vs Smt.Narasamma Do Basanna Jeer Wo Veerabhadrapa	SHASHIDHAR GOUDA KELUR
81	R.A. 38/2015 (NOTICE)	22-01-2021	K.Veeravenkata Satyanarayana So Venkatesh minor Vs K.Koteshwara Rao So Gangaraju	GUMMA BASAVARAJ
82	O.S. 226/2016 (NOTICE)	22-01-2021	Devendragouda S/o Goudappa Vs Goudappa Police Patil	BHOJRAJ NAYAK
83	O.S. 145/2017 (OBJECTION)	22-01-2021	Monamma W/o Late Nagalingappa Vs Shekarappa S/o Late Nagalingappa	Stayanarayan R
84	EX 33/2017 (NOTICE)	22-01-2021	Chandragirish S/o Channabasayyaswamy Vs Shivakumar S/o Channabasayyaswamy	LINGARAJ HALAPUR H
85	EX 2/2018 (NOTICE) IA/1/2018	22-01-2021	B Nazeer Hussain S/o Mohammad Hussain Dead by LRs. Vs Khasim Sab Alias Md Khasim Sab S/o Murthuja Sab	Shashidhar gouda Kelur

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
86	O.S. 42/2018 (NOTICE)	22-01-2021	Ameena Bee W/o Moulali and D/o late Nabi Sab Vs Usman Ali S/o late Nabi Sab	Syed Tahur Hussaini Matwale
87	O.S. 111/2018 (NOTICE)	22-01-2021	Mahabanna S/o Ayappa Vs Ayyappa S/o Mahabanna	Hanumanthappa Nayak
88	O.S. 128/2018 (OBJECTION) IA/1/2018	22-01-2021	G. Sridevi W/o Ravi Raju D/o Late. s. Ramakrishnam Raju Vs P. Giridhar S/o Nagappa	Maruthi H.K
89	M.C. 42/2018 (NOTICE)	22-01-2021	RajaSab @ Rajabhaksha Adhavi Bhavi S/o Babu Sab Adhavi Bhavi Vs Khajabhee W/o RajaSab @ Rajabhaksha Adhavi Bhavi	GUMMA BASAVARAJ
90	Misc 27/2018 (NOTICE) IA/1/2018	22-01-2021	Ladlamma W/o Nanna Sab Vs Khaja Hussain S/o Late Raja Sab Dead by Lrs.	MD. ASIF HUSSAIN
91	O.S. 152/2018 (WRITTEN STATEMENT) IA/1/2018	22-01-2021	Mookambike W/o Bheemenna Vs Veeranagouda S/o Aralanagoud	Dhumanna Nayaka
92	O.S. 223/2018 (OBJECTION) IA/1/2018	22-01-2021	Parijathamma D/o Late Veerabhadrappa Vs Basavanagowda S/o Late Veerabhadrappa	R Jagadeesh
93	Misc 5/2019 (NOTICE)	22-01-2021	Vijaya Lakshmi W/o Vishwnath Reddy Allali Vs Amamma W/o Basavarajappa Honnalli	Dhumanna Nayak
94	EX 20/2019 (OBJECTION)	22-01-2021	Mahantesh.N S/o Girija Shankar Vs The Land Acquisition Officer, Raichur.	S M REDDY
95	R.A. 20/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	22-01-2021	D. Vijay Rao S/o Kishan Rao Vs K. Prahaladachar S/o Late. Kristachar	Mallikarjun
96	O.S. 172/2019 (WRITTEN STATEMENT) IA/1/2019	22-01-2021	Vinaya Kumar Patil S/o Shivaraj Vs Shivaraj S/o Basanagouda	GUMMA BASAVARAJ
97	O.S. 179/2019 (NOTICE) IA/1/2019	22-01-2021	Lachumanna S/o Earanna Vs Earanna S/o Dullayya	GUMMA BASAVARAJ

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98	FDP 5/2019 (OBJECTION)	22-01-2021	Smt. Malamma W/o. Sanna Ramanna @ Ramesh Vs Smt. Paramma Kodli W/o. Kodli Channappa	D.RAVIKUMAR
99	R.A. 58/2019 (OBJECTION) IA/1/2019	22-01-2021	Ashappa S/o. Late. Mallayya Vs Diddeppa S/o. Late. Mallayya	RAJAPANDURANGA NAIK
100	G and WC 4/2019 (NOTICE)	22-01-2021	Smt. Gangi Malamma W/o. Ninganna Vs All other concerned	Gumma Basavaraj
101	O.S. 185/2020 (NOTICE) IA/1/2020	22-01-2021	Vimalamma W/o. L.Ate. Veerangouda Vs Aditya Patil S/o. Late. Veeranagouda	A.R.Taranath
102	EX 32/2020 (NOTICE)	22-01-2021	Amaramma W/o Late Devappa Vs The Executive Engineer O and M Sub Division	K. Krishna Rao
103	EX 33/2020 (NOTICE)	22-01-2021	Shabbir S/o Joffersab Vs The Executive Engineer O and M Sub Division	K. Krishna Rao
104	EX 34/2020 (NOTICE)	22-01-2021	Sharanamma W/o late Mahanthesh Gouda Vs The Manager, Oriental Insurance Co Ltd.,	Laxmikantreddy
105	O.S. 26/2020 (APPEARANCE OF PARTY)	22-01-2021	Karnataka Gramin bank Vs Veereshappa S/o Bassanna Kamtar	M. VERANAGOUDA
106	EX 7/2020 (APPEARANCE OF PARTY)	22-01-2021	State Bank Of India, Sindhanur Road Branch Manvi through its branch Manager, Sri. S J Vignesh Vs Nataraj S/o. Late Veeranagouda	K VEERANAGOUNDA
107	O.S. 36/2020 (APPEARANCE OF PARTY)	22-01-2021	Chandamma D/o Late Dawal Sab Vs Moula Sab S/o Late Dawal Sab	Y.Shantappa
108	O.S. 150/2020 (APPEARANCE OF PARTY)	22-01-2021	Karnataka Gramina Bank Vs Smt. Shanthamani W/o. Poornachandra Rao	Umesh Patil
109	S.C. 23/2020 (APPEARANCE OF PARTY)	22-01-2021	Karnataka Gramina Bank branch Bagalwada tq. Manvi Vs R. Srinivas S/o. Ramakrishna	Syed Taher Hussaini Matwale

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110	O.S. 214/2020 (ORDERS) IA/1/2020	22-01-2021	G.Shivakumar s/o. Earaiiah Vs Smt. Vijayalaxmi w/o. Chadrashekar	A.N.R
111	O.S. 198/2015 (A.D.R.) IA/2/2015 IA/1/2015	22-01-2021	Smt.Mahantamma Wo Pampana Gouda Vs Yankanna So Hanumantha	B.B.CHANDRASHEKHAR
112	O.S. 317/2014 (NULL) IA/1/2013	22-01-2021	Smt.Chandrika Wo Venkanna Yenni and others. Vs Smt. Leela Wo Late Prahlad Rao and another.	G.AMAREGOUDA
113	O.S. 451/2014 (ENQUIRY)	22-01-2021	Kanakappa So Paramanna Vs The Deputy Commissioner	B.V.PATIL
114	FDP 4/2015 (AWAIT REPORT) IA/2/2015 IA/1/2015	22-01-2021	Smt. Khaja Bi Wo Late Khasim Sab Vs Smt. Kareem Bi @ Sanna Bodamma Wo Late Hasan Sab	SYED TARIQ HASAN RAZVI
115	R.A. 8/2018 (L.C.R.)	22-01-2021	R. Yankanna Shetty S/o Hanumanthayya Shetty Vs Siddarth PU College Manvi represented by its President Thippanna Bagalawad	MALLIKARJUN
116	O.S. 114/2018 (E.B.C) IA/1/2018	22-01-2021	Shanthamma Alias Parvethamma W/o Late Shivanappa Vs Yallamma W/o Tippann	Mallappa C Channappanavar

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PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	O.S. 285/2015 (HEARING) IA/1/2015 IA/2/2019		Mehaboobee Wo Nabi sab Vs Alambasha So Moula sab	J. Rayappa
2	O.S. 299/2011 (ISSUES)		Basappa So Durgappa Vs The Commissioner, City Municipal Corporation	VIJAYABHASKAR REDDY
3	O.S. 273/2014 (ISSUES)		Jhansi Vs B.Rajashekar.	SSK
4	O.S. 217/2019 (COGNIZANCE)		Kangal @ Shashank Kabiraj S/o Late. Kalipado Kabiraj Vs Sabitha Sarkar W/o Sunil Sarkar	P. Nijam Pasha
5	O.S. 218/2019 (COGNIZANCE)		Sanna Hanumantha S/o. Lingappa @ Sanna Lingappa Vs Gangadhar S/o. Lingappa @ Sanna Lingappa	G. V. Joshi Advocate
WRITTEN STATEMENT				
6	O.S. 154/2017 (COGNIZANCE)		Khaja sab S/o lae Buran sab Vs Mehaboob sab S/o late Buran sab	M.D.Jaffer
7	O.S. 282/2020 (COGNIZANCE)		Smt. Amaramma W/o. Honnappa Vs Smt. Basamma W/o. Shivaputrappa	Ravikumar V.
8	O.S. 422/2020 (APPEARANCE OF PARTY) IA/1/2020		Smt. B Malleshwari W/o. B Shivanand Rao @ Shivaji Vs Anjana D/o. Krishna Rao	BASAVARAJ MALIPATIL
9	O.S. 425/2020 (APPEARANCE OF PARTY)		Narasappa S/o. Narasappa Vs H.Ramanagouda S/o. Hanumanthareddy	Veeresh Gadratagi
10	O.S. 233/2015 (HEARING) IA/1/2015		D. Murali Vs Bandi Srinivas	Urkundappa
Cases listed below are adjourned due to Covid 19				
11	O.S. 67/2016 (PAYMENT)	19-01-2021	Sharanayya So Kotrayya Hiremath, Vs Kariveerayya Swamy So Kotrayya Hiremath,	KALMANGI AMAREGOUDA

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12	EX 14/2016 (PAYMENT)	19-01-2021	Adarsha Fiinance Corporation, Vs Uppal Kristayya So Rangayya,	SHRIDHAR ABKARI
13	Misc 21/2018 (PETITIONER EVIDENCE)	19-01-2021	Yankappa S/o Alamappa Vs Pampanna Talvar s/o Mallappa	M. Amaregouda
14	O.S. 12/2019 (FOR COMPLIANCE)	19-01-2021	Parvathamma W/o Virupanna Vs Pakeerappa S/o Durugappa	K.M.Sharanabasavaraja
15	O.S. 121/2019 (FOR COMPLIANCE) IA/1/2019	19-01-2021	Basavaraj S/o Sharabanna Kumbar Vs Channamma W/o Mallikarjuna Kumbar	Urkundappa
16	O.S. 210/2019 (EVIDENCE)	22-01-2021	Goudappa S/o Late. Mallappa Vs Smt. Renukamma W/o Hampayya	SREEDHAR SESHAGIRI KULKARNI
17	O.S. 439/2019 (EVIDENCE)	22-01-2021	Smt. Parvathamma W/o. Sharanabasappa Vs Anne Nageshwar Rao S/o. Anne Subba Rao	M. Amaregouda
18	O.S. 281/2015 (SUMMONS) IA/1/2015	04-02-2021	Ameensab So Nabisab Vs A.Naresha Kumar So Shivaji Rao	K VEERANAGOUNDA
19	O.S. 353/2015 (SUMMONS) IA/1/2015	04-02-2021	D. Srinivas So. Venkat Rao Vs Bandi Varalaxmi Wo. Srinivas	Urkundappa
20	EX 53/2017 (SUMMONS)	04-02-2021	Sheelam Ramalaxmi W/o Sheelam Venkataramana Vs Kariyappa S/o Late Mariyappa	SREEDHAR SESHADRIGIRI KULKARNI
21	O.S. 15/2018 (SUMMONS)	04-02-2021	State Bank Of India Vs Seetamma W/o Venkat Reddy	C VEERESH
22	EX 28/2018 (SUMMONS)	04-02-2021	Shriram Chits (KAR) Pvt. Ltd. Vs Satyababu S/o Krishnamurthy	Venkata Srinivas Pampana
23	EX 30/2018 (SUMMONS)	04-02-2021	Alambasha S/o Hussain Peera Vs Mahadevamma W/o late Durgappa	M. Amaregouda
24	O.S. 282/2018 (SUMMONS) IA/1/2018	04-02-2021	Mariyappa S/o Yamanappa Vs Lingaraj Alias Nagappa S/o Goudappa Elekudlagi	Basavaraj Bavital

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25	O.S. 14/2019 (SUMMONS) IA/1/2019	04-02-2021	Renuka Mandal W/o Sopan Mandal Vs Sopan Mandal S/o Surendra Mandal	M.D.Jaffer
26	EX 10/2019 (SUMMONS)	04-02-2021	The Executive Officer TPSSN Vs sheshayya S/o Pullanna	J. Rayappa
27	EX 64/2019 (SUMMONS)	04-02-2021	Kanakaraya S/o Hanumanthappa Vs Lakshmikanthreddy S/o Sanjeevareddy	Chidanandappa D Udbal
(O.S./0000035/2018)				
28	O.S. 39/2020 (SUMMONS) IA/1/2020	04-02-2021	Sharanappa S/o. Sangappa Vs Devanna alias Dyavanna S/o. Sna Mukhappa alias Mudukappa	M. Amaregouda
29	O.S. 123/2020 (SUMMONS) IA/1/2020 IA/2/2020	04-02-2021	Ramalingappa S/o. Basavanthappa Aralahalli Vs Gram Panchayathi office Virupapur through its PDO Gram Panchayath Virupapur	KALMANGI AMAREGOUDA
30	O.S. 207/2020 (SUMMONS) IA/1/2020	04-02-2021	Mohammed Yunus S/o. Chand Pasha Vs Ammerpasha S/o. Mohammed Sultan	Gurunath.D.
31	EX 65/2019 (APPEARANCE OF PARTY)	04-02-2021	Shankar Singh S/o Gopal Singh Vs Smt. Padmavati w/o Gopalsingh dead by LRs Laxmi	PAMPANAGOUDA PATIL
(O.S./0000435/2014)				

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<u>03:00-04:00 PM</u>				
1	Crl.Misc. 424/2015 (EVIDENCE) IA/1/2015		Kalpna Wo Venkatesh Bali, Vs Venkatesh Bali So Mariyappa Bali,	H.Mariyappa
2	C.C. 259/2016 (ORDERS)		Town P.S. Sindhanur Vs Babar Jahiruddin So. Chandpasha	APP
3	C.C. 770/2018 (FRAMING OF CHARGE OR PLEA)		Town P.S. Sindhanur Vs G.Yamanurappa S/o. G.Earappa	A.P.P
4	C.C. 860/2016 (HEARING)		Sindhanur Town P.S Vs Mahantappa Alias Mahantesh S/o. Sangappa Tumbad	A.P.P.
5	Crl.Misc. 12/2018 (HEARING)		Smt. K. Jyothi D/o Basavaraj.K. Vs Sangamesha S/o Shivalingayya Hiremata	Nirupadeppa
6	C.C. 718/2014 (EVIDENCE)		Town P.S. Sindhanur. Vs Mallu alias Mallikarjun	APP
7	C.C. 65/2015 (EVIDENCE)		Syed Foujiya Parveen Vs Syed Ansar Pasha	Shridhar Abkari
8	Crl.Misc. 255/2018 (NOTICE TO RESPONDENT)		Kottur Basappa S/o Sagarappa Gaddi Vs CMC	Akbar Kandagal
9	Crl.Misc. 554/2020 (NOTICE TO RESPONDENT)		Veeraveni W/o. Trimoorthilu Vs CMC Sindhanur.	Ravindranath
10	Crl.Misc. 941/2020 (NOTICE TO RESPONDENT)		Shashikala W/o. Virupangouda Vs The Registrar of Birth and Deaths, CMC Sindhanur	Shivaraj Patil
11	Crl.Misc. 3121/2020 (NOTICE TO RESPONDENT)		Nasareen W/o. Jainuddin Vs The Registrar of Birth and Deaths, CMC Office, Sindhanur	Hanumanthappa Budival
12	Crl.Misc. 3122/2020 (NOTICE TO RESPONDENT)		Nasarin W/o. Jainuddin Vs The Registrar of birth and Deaths, CMC Office, Sindhanur	Hanumanthappa Budival

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13	Crl.Misc. 3123/2020 (NOTICE TO RESPONDENT)		Nasarin W/o. Jainuddin Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	Hanumanthappa Budival
14	Crl.Misc. 3124/2020 (NOTICE TO RESPONDENT)		Nasarin W/o. Jainuddin Vs The Registrar of birth and Deaths registration, CMC office, Sindhanur	Hanumanthappa Budival
Cases listed below are adjourned due to Covid 19				
15	Crl.Misc. 1950/2019 (NOTICE TO RESPONDENT)	01-02-2021	Smt. Mahantamma W/o. Shekharappa Gundadar Vs Shekharappa Gundada S/o. Late Rudrappa Gundadar	M. Amaregouda
16	Crl.Misc. 2487/2019 (NOTICE TO RESPONDENT)	01-02-2021	Shabana W/o Sajjad Vs Sajjad S/o Shamidsab	S.M.P.Quadri
17	Crl.Misc. 1255/2020 (NOTICE TO RESPONDENT)	01-02-2021	Shamsherbaig S/o. Late Mehaboob Baig Vs Smt. Akbar Begum W/o. Late Mehaboob baig	VIJAYABHASKAR REDDY
18	Crl.Misc. 3108/2020 (NOTICE TO RESPONDENT)	01-02-2021	Katika Banni Begum W/o. Katika Rajjak Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	Thimmappa Dasar
19	Crl.Misc. 3109/2020 (NOTICE TO RESPONDENT)	01-02-2021	Balesab S/o. Rajasab Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	H.Ramanagouda
20	Crl.Misc. 3110/2020 (NOTICE TO RESPONDENT)	01-02-2021	Basavaraj s/o. Venkappa Valekal Vs The Registrar of Birth and deaths, CMC office, Sindhanur	H.Ramanagouda
21	Crl.Misc. 288/2016 (SUMMONS)	02-02-2021	Mohammed Mehaboob Sab So Vs Abdul Khadeer So Mahammed Mehaboob,	Akbar Kandagal
22	C.C. 575/2016 (SUMMONS)	02-02-2021	State by Town P.S. Vs Alambasha	APP

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23	C.C. 804/2018 (SUMMONS)	02-02-2021	K.K.Visweswara Rao Vs P.Surekha	SSK
24	CrI.Misc. 1906/2019 (SUMMONS)	02-02-2021	Smt. Afreen Begum @ Begum W/o. Allabakshi @ Bakshi Vs Allabakshi @ Bakshi Darvesh S/o. Abdul Razak	BHEEMANGOUDA
25	C.C. 1249/2019 (SUMMONS)	02-02-2021	State By Taffic PS Vs Imamsab S/o Moulasab	APP
26	CrI.Misc. 1609/2019 (NOTICE) IA/1/2019	02-02-2021	Smt. Fatima W/o N. Ali Akbar Vs N. Ali Akbar S/o N. Noor Ahamed	M. Amaregouda
27	CrI.Misc. 2670/2019 (NOTICE)	02-02-2021	Smt. Ambika W/o. Yamanur Vs Yamanurappa S/o. Hosagerappa	Santosh Virupaxgouda patil
28	CrI.Misc. 1788/2020 (APPEARANCE OF PARTY)	03-02-2021	Venkatagiri Das S/o. late Ranganath Das Vs The Sanitary Inspector, Register of Birth and Deaths, CMC Sindhanur	G. Amaregouda
29	CrI.Misc. 1836/2020 (APPEARANCE OF PARTY)	03-02-2021	Smt. Nirmala @ Hemavathi W/o. Earaiah @ Veeresh Vs Earaiah @ Veeresh S/o. Shrishailayya Kalmath	R.K. Nagaraj
30	CrI.Misc. 2179/2020 (APPEARANCE OF PARTY)	03-02-2021	Channakeshwari Rajaguru D/o.Pampayyaswami Rajguru Vs The Registrar of Births and Deaths CMC, Sindhanur	Lingaraj. H.

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<u>03:00-04:00 PM</u>				
WRITTEN STATEMENT				
1	O.S. 412/2020 (COGNIZANCE) IA/1/2020		Smt. Rakhee Sarkar W/o. Partha Mondal Vs Sri. Bibhuti Bhoshan Sarakar @ Vibhuthi Sarkar S/o. Sanyasi Sarakar	SHARANABASAVARAJ SHIRADDI
2	FDP 2/2018 (SUMMONS)		Shekamma W/o Venkoba Vs Eshwaramma W/o Late Sannayamanappa	SHRIDHAR ABKARI
3	O.S. 480/2019 (SUMMONS)		Smt. Rehana Begum W/o. Late Isaq Mohammed Vs Yaseen S/o. Late Mohd. Mubarak Sab	M.D.Jaffer
4	O.S. 394/2020 (SUMMONS)		Mallikarjun S/o. Sharanappa Vs Sharanappa S/o. Amarappa	J. Rayappa
ISSUE COMMISSIONER WARRANT				
5	FDP 2/2013 (NOTICE)		Hampamma Wo Hanumantha Vs Sanna Narasamma Wo Mudukappa.	SVP
6	O.S. 343/2020 (APPEARANCE OF PARTY)		Smt. Lakshmi W/o Narasappa Vs Durgappa S/o. Hanmappa	Balaswamy
7	O.S. 346/2020 (APPEARANCE OF PARTY)		Smt. Parvathamma W/o. Vs Durgappa S/o. Hanmappa	Balaswamy
8	O.S. 423/2020 (APPEARANCE OF PARTY) IA/1/2020		B Shivanand Rao @ Shivaji S/o. Vs Anjana D/o. Krishna Rao	M. Amaregouda
9	O.S. 426/2020 (APPEARANCE OF PARTY)		Sanna Durgappa S/o. Durgappa Vs H.Ramanagouda S/o. H.Hanumanthareddy	Veeresh Gadratagi
10	EX 202/2013 (HEARING)		Syndicate Bank Br. Sindhanur. Vs Nagappa So Ramappa	G.Virupaxappa Adv.,
ISSUE COMMISSIONER'S WARRANT				
11	EX 54/2016 (HEARING)		Kashinath S/o Mallinath Hiremath, Vs Ramanna S/o Lingappa	G.Pampapati

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12	O.S. 310/2020 (COGNIZANCE)		Smt. Pyari jaan W/o. Abdul Khan Vs Shareefa W/o. Shameed Ali	M.D.Jaffer
WRITTEN STATEMENT				
13	O.S. 81/2020 (COGNIZANCE)		Smt Lakshmi W/o. Shankrappa Vs Amarappa S/o. Kantappa	J. Rayappa
14	O.S. 280/2020 (COGNIZANCE) IA/1/2020		Sri. Lingappa S/o. Honnappa Vs Smt. Basamma W/o. Shivaputrappa	Ravikumar V.
Cases listed below are adjourned due to Covid 19				
15	O.S. 154/2014 (SUMMONS)	25-01-2021	Ratnamma Vs Hanmanthappa by his legal heirs. Channamma.	MDJ
16	O.S. 668/2014 (SUMMONS)	25-01-2021	S.Haribabu Vs Smt. Mahalakshamma	SHRIDHAR ABKARI
17	O.S. 376/2020 (SUMMONS) IA/1/2020	25-01-2021	Santhoshi Mandal W/. Khokan Mandal Vs Puti Mali W/o. Madhu Mali	Thimmappa Dasar
18	EX 16/2020 (HEARING)	25-01-2021	Smt. Mallamma @ Gyanamma W/o. Late Sharanappa Dinni Vs Smt. Yallamma D/o. Late Durugappa Dinni	SREEDHAR SESHAGIRI KULKARNI
(O.S./0000222/2013)				
19	O.S. 290/2013 (EVIDENCE)	25-01-2021	Sharanappa So Bheemappa. Vs P. Ramakrishna So Ammanna.	SVP
20	O.S. 206/2017 (EVIDENCE)	25-01-2021	Anasuyamma Vs The State of Karnataka	Akbar Kandagal
21	O.S. 18/2013 (DEFENCE EVIDENCE)	27-01-2021	Khajamiya So late. Imamsab Vs Asst.Excutive Engineer	MDJ

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AWAIT RECORDS				
1	C.C. 659/2008 (SUMMONS)		State by Rural P.S. Vs Hanumantha	APP M. Amaregouda
ISSUE NBW				
2	C.C. 907/2017 (SUMMONS)		Balaganur P.S. Vs Durugappa S/o. Mariyappa	A.P.P.
3	CrI.Misc. 507/2018 (NOTICE)		Nagaratna @ Mamata W/o Moulappa Gonagar Vs Moulappa S/o Late Bheemappa Gongar	Anandkumar M
4	CrI.Misc. 3126/2020 (NOTICE)		Basanna S/o. Dodda Mallappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Hanumanthappa Budival
5	CrI.Misc. 3127/2020 (NOTICE)		Kalakappa S/o. Sharanappa Vs The Tahasildar, Sindhanur (Birth and Deaths Register)	Balaswamy
6	C.C. 1376/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Ambresh S/o Venkanagouda	APP
7	CrI.Misc. 229/2015 (FOR SETTLEMENT) IA/1/2015		G.Manideep So Laxminarayan Vs Gopnedi Laxminarayana	Santosh Virupaxgouda patil
8	C.C. 185/2016 (NOTICE TO SURETY)		Balaganur P.S. Vs Amaregouda So. Yankangouda Alias Amaregouda	M. Amaregouda A.P.P. J. Rayappa
9	C.C. 199/2016 (H.B.C)		Turvihal P.S. Vs Thofiq So. Asnujama	A.P.P. SHRIDHAR ABKARI
10	CrI.Misc. 465/2018 (ISSUE DISTRESS WARRANT)		Neelamma W/o Venkanna @ Yankappa Vs Venkanna W Yankappa S/o Durugappa	M. Sharanabasava Gadratagi

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11	C.C. 541/2006 (EVIDENCE)		State of Karnataka Vs Akash Uraf Babu	APP
12	C.C. 631/2011 (EVIDENCE)		State of Karnataka Vs Gundayya swamy	APP Urkundappa
13	C.C. 586/2012 (EVIDENCE)		State of Karnataka Vs Sathynarayana	APP J. Rayappa
14	C.C. 470/2011 (ARGUMENTS)		State of Karnataka Vs Moula Sab	APP J. Rayappa
15	C.C. 957/2020 (ORDERS)		State by Balanur PS Vs Sharanayya S/o Panpayya Swamy	APP M. Amaregouda
16	C.C. 713/2017 (NOTICE TO SURETY)		State by Turuvihal P.S Vs Ramanna S/o Nagappa	APP
Cases listed below are adjourned due to Covid 19				
17	C.C. 283/2014 (EVIDENCE)	28-01-2021	State of Karnataka Vs Hussanamma .	A.P.P.
18	C.C. 284/2014 (EVIDENCE)	28-01-2021	State of Karnataka Vs Shivaraj .	A.P.P.
19	C.C. 789/2015 (EVIDENCE)	28-01-2021	State by Turvihal P.S. Vs Gopineedi Lakshiminarayana So Sathyanarayana	APP
20	C.C. 438/2016 (EVIDENCE)	28-01-2021	State by Turvihal P.S. Vs P. Venkeshwara Rao So Chittayya	APP
21	C.C. 448/2016 (EVIDENCE)	28-01-2021	State by Turvihal P.S. Vs Lingappa So Dadappa	APP
22	C.C. 589/2016 (EVIDENCE)	28-01-2021	State by Balaganur P.S Vs Shankrappa	APP
23	C.C. 590/2016 (EVIDENCE)	28-01-2021	State by Balaganur P.S Vs Hanumantha	

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24	C.C. 745/2016 (EVIDENCE)	28-01-2021	State by Turvihah P.S Vs Mallappa S/o Sabanna	APP
25	C.C. 765/2016 (EVIDENCE)	28-01-2021	State by Turuvihal P.S Vs K. Suryanarayana S/o Venkatrao	APP S M REDDY
26	C.C. 796/2016 (EVIDENCE)	28-01-2021	Balaganur P.S Vs Ravichandra S/o Kariyappa	APP
27	CrI.Misc. 1795/2016 (EVIDENCE)	28-01-2021	Smt. Anitasri alias Anita W/o M. Ravikumar Vs M. Ravikumar S/o M. Srinivasalu	SREEDHAR SESHADRIGIRI KULKARNI
28	C.C. 730/2018 (APPEARANCE OF ACCUSED)	28-01-2021	Balaganur P.S. Sindhanur Vs Amaresh Alias Amaregouda S/o. Venkangouda	A.P.P. J. Rayappa

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Ravikumar K

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1	O.S. 124/2018 (SUMMONS) IA/1/2018		Ayyappa S/o Bheemappa Alias Bheemraya Alias Bheemarayappa Vs Basanna Alias Basanagouda S/o Amaranna Kulkarni	Veeresh Pannur
2	O.S. 62/2019 (SUMMONS)		State Bank India Vs Mallappa S/o Hanumppa	H.Basavaraj Hulihyder.
3	O.S. 102/2019 (SUMMONS) IA/1/2019		Moulasab S/o Shamidsab Vs Karuturi Vikramachoudry S/o Karuturi Venkatratna	M.K.S.
4	O.S. 252/2019 (SUMMONS)		Vishwanath S/o Late. Naganagouda Police Patil Vs Smt. Mallamma W/o Amaresh Baragaladinni	SREEDHAR SESHAGIRI KULKARNI
5	O.S. 281/2019 (SUMMONS)		Laxamma W/o Venkappa Uppar Vs Hanumanthappa S/o Mudukappa Kolabal	KALMANGI AMAREGOUDA
6	O.S. 375/2019 (SUMMONS)		STATE BANK OF INDIA Vs Manjunath S/o V.G. Amareshayya Swamy Hirematha	H.Basavaraj Hulihyder.
7	O.S. 457/2019 (SUMMONS) IA/1/2019		Smt. Khaja Begum W/o Late. Hassan Miya Vs Raj Mohammed s/o Late.Rasool Sab	N. Ramanagouda
8	O.S. 517/2019 (SUMMONS)		Smt. Yaseen Begum W/o. Moula Sab Vs Pattan Panchayath Balaganur represented by its Chief Officer	Basavaraj Bavital
9	O.S. 161/2020 (SUMMONS)		Devendrappa S/o Yamanappa Vs Gulappa S/o Yamanappa	VIJAYABHASKAR REDDY
10	O.S. 170/2020 (SUMMONS) IA/1/2020		Durgappa S/o. Durgamma Sulangi Vs Earappa alias Earanna alias Veeranagouda S/o. Tippanna	M.D.Jaffer
11	O.S. 326/2020 (SUMMONS) IA/1/2020		Shobha W/o Mariswami Vs Basavaraj S/o. Durgappa	G.V.Joshi

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12	O.S. 338/2020 (SUMMONS)		State Bank of INDIA Vs Smt. Sallangi Subbayamma W/o Venkata Rao	Premamurthy Hiremath
STEPS				
13	O.S. 149/2020 (SUMMONS)		Andra Bank Br. Sindhanur Dist. Raichur represented by its Manager K Sambasivakumar S/o. K Sunkanna Vs Ramachandra Rao Goli S/o. Veeraswamy	SREEDHAR SESHAGIRI KULKARNI
14	O.S. 119/2012 (NOTICE) IA/1/2019 IA/2/2019		Smt. Shankamma Vs Beerappa	vap K.A.G.
15	EX 18/2017 (NOTICE)		Sharanabasava S/o Chandrashekharappa Javali Vs Sharanappa S/o Ayyappa Neegali	I Sunil Kumar
16	O.S. 234/2017 (NOTICE) IA/1/2017 IA/2/2017		Gurappa S/o Sangappa Vs Smt. Yankamma W/o Sangappa	Urkundappa
17	O.S. 52/2020 (APPEARANCE OF PARTY)		Pamanna S/o. Mudukappa Vs Nareppa S/o. Chatrappa	V.A. Patil
18	O.S. 424/2020 (APPEARANCE OF PARTY) IA/1/2020		Kumari Ambika D/o. Krishnappa Vs Gyanamma W/o. Basappa	SHARANABASAVARAJ SHIRADDI
19	O.S. 427/2020 (APPEARANCE OF PARTY) IA/1/2020		Smt. Parvathamma W/o. Balappa Vs Mallikarjun S/o. Veerabhadrappa Kumbar	J. Rayappa
20	O.S. 139/2011 (HEARING)		Hanumanthappa Vs Adeppa	HNG VBR
21	O.S. 111/2019 (HEARING) IA/1/2019		Bheemappa S/o Yankappa Vs Narasamma W/o Late Yankappa	Y S K MOHINUDDIN
22	O.S. 130/2012 (EVIDENCE)		Diddigi Khasimbi Vs CMC Officer and others.	Md. Jaffarsab. M. Kalingappa.
23	O.S. 486/2013 (EVIDENCE)		Smt. Mahanthamma Vs Channabasaiah	K.B.G. Adv.,

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Ravikumar K

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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 153/2014 (EVIDENCE) IA/3/2019 IA/1/2014 IA/2/2014		Chotumiya aliyas Khaseem Patel. Vs Sultan Begum.	MDJ
25	O.S. 198/2017 (EVIDENCE)		P. Srinivas S/o. P. Somaraju Vs P. Somaraju S/o. Venkat Rao	Balaswamy
26	O.S. 210/2017 (EVIDENCE) IA/1/2017		Mariyappa S/o. Late Duragappa Vs Kenchappa S/o. Hulageppa	Chidanandappa Udbal
27	O.S. 348/2017 (EVIDENCE)		Ambanna S/o Ramappa Arolimatha Vs Moinuddin sab So Khadarsab Nalkani	Shekarappa.D.
28	O.S. 73/2018 (EVIDENCE) IA/1/2018		Shaik Ibrahim Waseem S/o Shaik Moula sab Vs Hussainbee W/o late Abdul Gani sab	M.D.Jaffer
29	O.S. 215/2018 (EVIDENCE)		Hampayya Swamy S/o Virupanna Vs Nagamma W/o Late Hampayya	R.K. Nagaraj
30	O.S. 458/2018 (EVIDENCE) IA/1/2018		Dushyanth S/o Basavaraj Vs Rudramma W/o Virupakshayya	R.K. Nagaraj
31	O.S. 475/2018 (EVIDENCE)		Jayadhara S/o Seetarambos, Vs Chitturi Ramababu S/o Chitturi Satyanarayana	VIRUPAKSHA MALIPATIL
32	O.S. 190/2019 (EVIDENCE) IA/1/2019		Mudhakappa Jinapur S/o Ramanna Vs Ramanna Jinapur S/o Mudhakappa	VIJAYABHASKAR REDDY
33	O.S. 381/2019 (EVIDENCE)		Mudakappa S/o. Ramanna Vs Ramanna S/o. Mudakappa	G V Joshi
34	O.S. 447/2019 (EVIDENCE) IA/1/2019		Smt. Kamamma W/o Pampanna Vs Smt. Basamma W/o Channappa	K VEERANAGOUNDA
35	O.S. 335/2020 (EVIDENCE)		State Bank of INDIA Vs Smt. Devamma W/o Somareddappa	Premamurthy Hiremath

WRITTEN STATEMENT

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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 296/2020 (COGNIZANCE) IA/1/2020 IA/2/2020		Shivakumar S/o. Late Basappa Vs The Deputy Commissioner, Raichur	R.K. Nagaraj
37	O.S. 442/2018 (FOR SETTLEMENT)		UCO Bank Vs Sharanappa S/o Yankanna	K VEERANAGOUNDA
38	O.S. 126/2019 (FOR SETTLEMENT)		Earappa S/o Uppalappa Bannad Vs Hanmantha S/o Uppalappa Bannada	Basavarj Bavital
39	O.S. 236/2020 (FOR SETTLEMENT) IA/1/2020		Smt. Gangamma W/o. Mariyappa Vs Balappa S/o Yamanappa	Santosh Virupaxgouda patil
40	FDP 14/2020 (NOTICE TO RESPONDENT)		Smt. Huvamma W/o. Erareddy Vs Smt. Rangamma W/o Kanakareddy	M. Amaregouda
41	O.S. 329/2020 (FOR SETTLEMENT)		Sharanappa S/o. Mahantappa Vs B.Sudhakar Reddy S/o. Late B Sambi Reddy	Shashidhargouda Kelur

Cases listed below are adjourned due to Covid 19

42	O.S. 333/2012 (SUMMONS)	19-02-2021	Amaramma Vs Hanumanthappa Hosur	C.D
43	O.S. 577/2014 (SUMMONS) IA/1/2014	19-02-2021	Smt. Rasheeda Begum Vs Mastan	Abdul Gani
44	O.S. 629/2014 (SUMMONS) IA/1/2014	19-02-2021	Smt. Huligamma Vs Sharanappa	H.N.Gudi
45	O.S. 336/2016 (SUMMONS)	19-02-2021	The Manager SBI Bank Vs Timmanna	SAYED ABDUL QUADRI
46	EX 3/2018 (SUMMONS)	19-02-2021	Shaik Nadeem S/o Shaik Moula sab Yatmari Vs Shankaramma W/o late Pampanna	M.D.Jaffer

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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 2250/2020 (APPEARANCE OF PARTY)		Devendragouda S/o. Mukareddeppa Vs The Registrar of Births and Deaths i.e. The Tahasildar, Taluk Office, Sindhanur	C VEERESH
2	Crl.Misc. 2252/2020 (APPEARANCE OF PARTY)		Jyothi D/o. Prakash Vs The Registrar of Birth and Death i.e. Tahasildar, Sindhanur	Laxmikantreddy
3	C.C. 1033/2020 (APPEARANCE OF ACCUSED)		Sharanabasavaraj S/o. Late Sharanappagouda Vs Udaykumar S/o. Late Veerabhadragouda	SREEDHAR SESHAGIRI KULKARNI
4	C.C. 1124/2020 (APPEARANCE OF ACCUSED)		Dr Guruprasad Shetty S/o. Vasanth Shetty Ellur Vs Syed Mohsin S/o Imam Sab	BASAVARAJ MALIPATIL
5	C.C. 1126/2020 (APPEARANCE OF ACCUSED)		Jeevanasri Souharda Sahakari Niyamit, Sindhanur represented by its authorised holder Mr Vijaykumar Vs Manikant Reddy S/o. Srinivas Reddy	BASAVARAJ MALIPATIL
6	C.C. 1127/2020 (APPEARANCE OF ACCUSED)		Laxman Rao S/o. Adinarayana Vs Nagaraj S/o. Irappa Baragur	M. Amaregouda
7	C.C. 814/2019 (FRAMING OF CHARGE OR PLEA)		S.Srinivas S/o Satyanarayana Vs Farooka S/o Usmansab	Bhojraj
8	C.C. 158/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Sneha Sagar Souharda Co op Society Ltd Vs Gangadhar Sa Kabadi S/o Nagu Sa Kabadi	N. Ramanagouda
9	C.C. 879/2018 (FOR SETTLEMENT)		Shantaraj S/o Hussainappa Vs Veeravalli Jayakrishna S/o late Anjaneyya	HANUMESH KODLI
10	C.C. 424/2019 (FOR SETTLEMENT)		Basaveshwara Pattina Sourdha Sahakari Niyamitha Vs Raju K S/o Kolla Bhovi	M. Amaregouda

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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	P.C. 252/2019 (SWORN STATEMENT)		Krushi Mitra Vividoddesha Souharda Sahakari Niyamit Vs Abdul S/o. Khasim	K.J.Chakravarthi
12	P.C. 253/2019 (SWORN STATEMENT)		Krushi Mitra Vividoddesha Souharda Sahakari Ni.Gangavathi Vs Basalingayya S/o. Madivalayya	K.J.Chakravarthi
13	P.C. 260/2019 (SWORN STATEMENT)		Krushi Mitra Vividoddesha Souharda Sahakari Niyamit Vs Gangappa S/o. Siddappa	K.J.Chakravarthi
14	P.C. 261/2019 (SWORN STATEMENT)		Krushi Mitra Vividoddesha Souharda Sahakari Ni. Gangavathi Vs Jadiyappa S/o. Siddappa	K.J.Chakravarthi
15	P.C. 181/2020 (FOR SETTLEMENT)		Sri. Shakthi Enterprises Sukalpete, Sindhanur Vs M/s. Yashasvi Super Market, Sindhanur	BASAVARAJ MALIPATIL
16	P.C. 182/2020 (FOR SETTLEMENT)		Sri. Shakthi Enterprises, Sukalpete, Sindhanur Vs M/s. Yashasvi Super Market, Sindhanur	BASAVARAJ MALIPATIL
17	P.C. 183/2020 (FOR SETTLEMENT)		Sri. Shakthi Enterprises, Sukalpete, Sindhanur Vs M/s. Yashasvi Super Market, Sindhanur	BASAVARAJ MALIPATIL
18	CrI.Misc. 2261/2020 (NOTICE TO RESPONDENT)		Basamma W/o. Adayya Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	M. Sharanabasava Gadratagi
19	P.C. 185/2020 (SWORN STATEMENT)		Sumil Chemical Industries Pvt Ltd., Vs Sharanagouda S/o. Jayappagouda	Basavaraj Gudadur

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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
20	P.C. 186/2020 (SWORN STATEMENT)		Sulphur Mills Ltd Office at 604/605-349 Vs Anjaneyalu Umesh Babu S/o. Anjaneyalu Prop. sri Srimarkandeshwar Agro Agencies	Basavaraj Gudadur
21	CrI.Misc. 2283/2020 (NOTICE TO RESPONDENT)		Bheemanna S/o. Govindappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Urukundappa
Cases listed below are adjourned due to Covid 19				
22	CrI.Misc. 2251/2020 (APPEARANCE OF PARTY)	19-12-2020	Thippesh S/o. Rudrappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil office, Sindhanur	N. Ramesh
23	CrI.Misc. 2262/2020 (NOTICE TO RESPONDENT)	19-12-2020	M Ramesh S/o. Ramrao Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	PAMPANAGOUDA
